

HIGH COURT OF DELHI; NEW DELHI

No. 1188/Estt./E-1/DHC

Date : 17.01.2023

To,

The Ld. District & Sessions Judge (HQ),
Tis Hazari Courts,
New Delhi.

KS/

Sir,

I am directed to forward a copy of Letter no. F.11(4)-HC/2023/2252-75 dated 12.01.2023 received from the Registrar (Admn., P&M), High Court of Tripura, Agartala with regard to filling up of 01(one) vacant post in Grade-I of Tripura Judicial Service, for information and further necessary action.

Yours faithfully,

Sindhu
Sindhu Krishnakumar
Deputy Registrar (Estt.-1)
For Registrar General

Encls: as above

Judl. Bd.

5
F. of J. (Hos.)
18/01/23

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE(H.Q.): DELHI

No. 6789-793 Adv./Gaz./2023

Dated, Delhi the 19 JAN 2023

Copy forwarded along with its enclosure for information and necessary action to:-

- ✓ The Officer In-charge, Website Committee, English/Hindi, Tis Hazari Court, Delhi with the request to upload the same on the website.
- The Administrative Officer, R&I Branch, Central District, Tis Hazari Courts, Delhi with the request to display the same on the Notice Board and conspicuous part of the court complex.
- LAYERS Section, for uploading on LAYERS.

Encl: As above.

Rakesh Pandit
(Rakesh Pandit)
Link Officer-In-Charge (Judl.)
For Principal District & Sessions Judges (HQs)
Delhi

HIGH COURT OF TRIPURA
AGARTALA

By e-mail

No.F.11(4)-HC/2023/2,252-75

From : S. Chakraborty
Registrar (Admn.,P&M)

To

1. The Registrar General, Allahabad High Court, Allahabad, Pin- 211001;
2. The Registrar General, Andhra Pradesh High Court, Amaravati, Pin-500066;
3. The Registrar General, High Court of Bombay, Maharashtra, Pin-400032;
4. The Registrar General, Chhattisgarh High Court, Bilaspur, Pin-495001;
5. The Registrar General, Delhi High Court, Delhi, Pin- 110003;
6. The Registrar General, Calcutta High Court, Kolkata, Pin-700001;
7. The Registrar General, Gauhati High Court, Guwahati, Pin-781001;
8. The Registrar General, Manipur High Court at Imphal, Pin-795002;
9. The Registrar General, Meghalaya High Court, Shillong, Pin- 793001;
10. The Registrar General, Gujarat High Court, Ahmedabad, Pin- 380060;
11. The Registrar General, Himachal Pradesh High Court, Shimla, Pin-171001;
12. The Registrar General, High Court of Jammu & Kashmir, Pin- 190001;
13. The Registrar General, Jharkhand High Court at Rahechi, Pin- 834002;
14. The Registrar General, High Court of Karnataka, Bengaluru, Pin- 560001;
15. The Registrar General, High Court of Kerala, Kochi, Pin- 682031;
16. The Registrar General, Madhya Pradesh High Court, Jabalpur, Pin- 482002;
17. The Registrar General, High Court of Madras, Chennai, Pin-600104;
18. The Registrar General, Orissa High Court, Cuttack, Pin- 753002;
19. The Registrar General, Patna High Court, Bihar, Pin- 800001;
20. The Registrar General, Punjab & Haryana High Court, Chandigarh, Pin- 160001;
21. The Registrar General, Rajasthan High Court, Jodhpur, Pin- 342001;
22. The Registrar General, Sikkim High Court, Gangtok, Pin-737101;
23. The Registrar General, High Court of Uttarakhand, Nainital, Pin- 263001;
24. The Registrar General, High Court of Telangana, Hyderabad, Pin- 50066.

Dated, Agartala, the 12th January, 2023

Subject: Circulation of the Advertisement dated 12.01.2023 for filling up of vacancy in Grade-I of Tripura Judicial Service.


Sir,

I am directed to enclose herewith an Advertisement dated 12.01.2023 alongwith Syllabus of the Written Examination for filling up of vacancy in Grade-I of Tripura Judicial Service with a request to circulate the same to the Bar Association of your High Court and the Courts subordinate to your High Court.

The last date for submission of online application is 04.02.2023.

Yours sincerely,

Encl: As stated (4) sheets)


(S. Chakraborty) n. 1. 23
Registrar (Admn. P&M)

If any candidate directly or indirectly tries to influence the recruiting authority by any means his/her candidature will be disqualified for appointment.

General category candidates who obtain 60% or more marks and candidates belonging to Scheduled Tribes/ Scheduled Castes who obtain 50% or more marks in the Written Examination shall be eligible for Viva Voce.

Digitally signed by V. Pandey
Date: 2023.01.12 10:03:17 +05'30'

(V. Pandey)
Registrar General
High Court of Tripura,
Agartala

**HIGH COURT OF TRIPURA
AGARTALA**

**SYLLABUS OF THE WRITTEN EXAMINATION AND INTERVIEW FOR DIRECT RECRUITMENT TO
GRADE-I OF THE TRIPURA JUDICIAL SERVICE**

SYLLABUS

WRITTEN EXAMINATION

- i) **PAPER - I** : One paper of 100 marks (duration not less than 2 hours) to test the General Knowledge, aptitude, intelligence, test of comprehension and expression of law and General English including Essay Writing on legal topic and information technology.
- ii) **PAPER-II**: One paper of 100-marks (duration not less than 2 hours) regarding objective questions and problems of law as regards the Transfer of Property Act, Civil Procedure Code, Code of Criminal Procedure, Indian Evidence Act, Indian Penal Code, Limitation Act.
- iii) **PAPER-III**: One paper of 100 marks (duration not less than 2 hours) – consisting of Judgment writing (Paper Book to be supplied) – Legal theories on jurisprudence, provision of the Constitution of India.

NOTE: - (The candidate is expected to refer to the relevant decisions of the Apex Court and the High Court while writing answers in Paper II & III.)

INTERVIEW

Interview :- Viva-voce – 50 marks.

Language proficiency Test

- (1) A person who did not have Bengali as one of the subjects in his Secondary, Higher Secondary or equivalent examination, on appointment, shall have to pass the language proficiency test in Bengali within two years of his entry into service;
- (2) The examination will be of one standard with marks allotted and time allotted in each group as follows:-

Details of Subject	Full Marks	Time allotted
(a) Conversation and reading	40	15 minutes
(b) Translation	30	1 hour
(c) Dictation	30	30 minutes
Total	100	1 hour 45 minutes

- (3) Except as provided in the Tripura Judicial Service Rules, 2003, procedure for conducting such proficiency test in Bengali shall be regulated by the relevant provisions of the Tripura Civil Services (Training and Departmental Examination) Rules, 1975, as in force in the State.

Digitally signed by V. Pandey
Date: 2023.09.12 16:11:17 +0530

**(V. Pandey)
Registrar General
High Court of Tripura, Agartala**

(S) HEB